

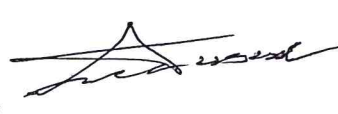

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	V. SRINIVASAN	COUNSEL FOR PETITIONER	
2.	G. S. DHANALAKSHMI	Counsel for 10 th Respondent	G. S. Dhani 20/7/17
3.	A. G. SANYA NARAYANA FOR A/C. MYLSAMY	Counsel for A/C 9003970445	Ab. Sanyan
	R. Krishna Kumar	Counsel for R12	

ORDER

Counsel for petitioner present. Counsel for R1 to R9 present. Counsel for R10 and counsel for R12 also present. No representation on behalf of R11. The direction given on 16.06.2017 by this Bench has not been complied with. The parties are directed to comply with the same. Counsel for R12 prayed for time to file counter. At request, time is enlarged. Put up on **21.08.2017** at **10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)